

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1994
ANSWERED ON:08.03.2013
SMUGGLING THROUGH AIRPORTS
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Will the Minister of FINANCE be pleased to state:

- (a) the cases of smuggling of goods and transfer of counterfeit currencies detected in various airports in the Southern States of the country during the last three years;
- (b) the action taken against the guilty so far; and
- (c) the steps taken/being taken by the Government to stop such illegal activities?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

- (a) The details of cases detected in various airports in the Southern States of the country during the last three years are as under: -
Smuggling of goods.

(Rs.in crore)

Year	No. of cases detected	Value of goods seized	Duty involved
2009-10	2785	37.24	4.99
2010-11	4146	54.02	6.14
2011-12	2967	60.94	11.09
2012-13 (upto Feb,13)	2386	72.85	2.62

Transfer of counterfeit currency

(Rs.in crore)

Year	No. of cases detected	Value of currency seized
2009-10	1	0.24
2010-11	3	0.41
2011-12	-	-
2012-13 (upto Feb,13)	3	0.60

- (b) Action has been taken against the persons found guilty under the provisions of Customs Act for imposition of penalty and fine, including launching of prosecution.
- (c) All the Customs formations at Airports including DRI have been sensitized to prevent smuggling of goods and counterfeit currencies. Constant surveillance is kept on Seaports, Airports and Land Customs Stations.